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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O. A. No. 260/00910 OF 2016  
Cuttack, this the 21<sup>st</sup> day of December, 2016

CORAM  
HON'BLE MR. A.K. PATNAIK, MEMBER (J)

- .....
1. Krishan Chandra Choudhury, aged about 45 years, S/o Sh. N. V. Choudhury, At present working as JAO, O/o CGM, BSNL, Bhubaneswar.
  2. CH. Katyayani, aged about 51 years, W/o: Sh. N. Hari Kumar, At present working as JAO, O/o CGM, BSNL, Bhubaneswar.
  3. Hrudananda Behera, aged about 47 years, S/o: Late Natabar Behera, At present working as JAO, O/o CGM, BSNL, Bhubaneswar.
  4. Premchand Das, aged about 49 years, S/o: Late Babulal Das, At present working as AO, O/o CGM, BSNL, Bhubaneswar.
  5. Achyutananda Nayak, aged about 49 years, S/o: Late Gangadhar Nayak, At present working as AO, O/o CGM, BSNL, Bhubaneswar.
  6. Laxmipriya Behera, aged about 45 years, W/o: Sh. Ajaya Kumar Behera, At present working as AO, O/o CGM, BSNL, Bhubaneswar.
  7. P. Ramesh Chandra Patra, aged about 53 years, S/o: Late P. Subbarao Patro, At present working as JAO, O/o CGM, BSNL, Bhubaneswar.
  8. Manjulata HO, aged about 53 years, W/o: Sh. Sitaram Tamsoy, At present working as AO, O/o CGM, BSNL, Bhubaneswar.
  9. Renubala Behera, aged about 45 years, W/o: Sh. Bhagirathi Sahoo, At present working as JAO, O/o CGM, BSNL, Bhubaneswar. District: khurda.
  10. Dharendra Rout, aged about 48 years, S/o: Sh. Duryodhan Rout, At present working as JAO, O/o GMTD, BSNL, Bhubaneswar.
  11. Jagadish Panda, aged about 50 years, S/o: Late Uma Charan Panda, At present working as JAO, O/o GMTD, BSNL, Bhubaneswar.
  12. Prasad Kumar Tandy, aged about 53 years, S/o: Late Samuel Tandy, At present working as JAO, O/o GMTD, BSNL, Bhubaneswar.
  13. Ramesh Chandra Sahoo, aged about 49 years, S/o: Sh. Kapila Sahoo At present working as JAO, O/o GMTD, BSNL, Bhubaneswar, Town Bhubaneswar, District: Khurda.
  14. G. Nagraju, aged about 47 years, S/o: Late G. Chandra Sekhar Rao Achary At present working as JAO, O/o GMTD, BSNL, Berhampur.
  15. M. Sudhakar, aged about 36 years, S/o: Late M. B. Reddy At present working as JAO, O/o GMTD, BSNL, Berhampur.
  16. Rabindra Nath Mohapatra, aged about 55 years, S/o: Late Braja Sundar Mahapatra At present working as JAO, O/o GMTD, BSNL, Berhampur.
  17. Debendra Prasad Dash, aged about 46 years, S/o: Sh. Rama Chandra Dash At present working as JAO, O/o GMTD, BSNL, Koraput.
  18. Sujata Mohanty, aged about 48 years, W/o: Sh. Surendra Pattanayak At present working as JAO, O/o GMTD, BSNL, Koraput.
  19. Satikanta Sahoo, aged about 51 years, S/o: Late Ghanashyam Sahoo At present working as JAO, O/o GMTD, BSNL, Rourkela.



20. Shambhu Nath Prasad, aged about 52 years, S/o: Sh. Prem Nath At present working as JAO, O/o GMTD, BSNL, Rourkela.
21. Sk Abdul Kayam, aged about 59 years, S/o: Late Shaikh Abdul Hamid, At present working as JAO, O/o GMTD, BSNL, Rourkela.
22. Bishnupada Das, aged about 41 years, S/o: Late Keshab Chandra Das At present working as JAO, O/o TDM, BSNL, Baripada.
23. Sukanta Kumar Behera, aged about 51 years, S/o: Late Bishnu Charan Behera At present working as JAO, O/o GMTD, BSNL, Cuttack.

...Applicants

(By the Advocate-M/s. S. R. Pati, P. K. Nanda, A.B. Mishra, M.K. Nayak)

-VERSUS-

**Union of India Represented through**

1. Secretary, Department of Communication and Information Technology, Union Secretariat, New Delhi.
2. Bharat Sanchar Nigam Limited represented through its Chairman-cum-Managing Director, having its registered head office at New Delhi.
3. Chief General Manager, Odisha BSNL Circle, Bhubaneswar-751009, District: Khurda.
4. Dy. General Manager (HR/Admn.), O/o CGMT, BSNL, Bhubaneswar, District: Khurda.
5. Internal Financial Advisor, O/o CGMT, BSNL Bhubaneswar-751009, District: Khurda.
6. Chief Accounts Officer(CA) O/o CGMT, BSNL, Bhubaneswar-751009 District: Khurda.
7. Chief Accounts Officer(FA) O/o CGMT, BSNL, Bhubaneswar-751009 District: Khurda.
8. Vigilance Officer, O/o CGMT, Orissa Circle, BSNL, Bhubaneswar-751001 District: Khurda.
9. Accounts Officer (Circle Pay Roll), O/o CGM, BSNL, Bhubaneswar, District: Khurda.

...Respondents

By the Advocate- (Mr. S.Behera and Mr. K.C.Kanungo)

**ORDER (ORAL)**

**A.K.PATNAIK, MEMBER (JUDL.):**

Heard Mr. S.R.Pati, Ld. Counsel for the Applicants, Mr. S.Behera, Ld. Sr. Central Govt. Panel Counsel appearing for the Union of India (Respondent No.1), and Mr. K.C.Kanungo, Ld. Counsel appearing for the BSNL, and perused the materials placed on record.

*W. S. Patnaik*

2. M.A.No. 819/16 filed by the applicants to prosecute this case jointly is allowed and disposed of.

3. This O.A. has been filed by the applicants under Section 19 of the Administrative Tribunals Act, 1985 praying for the following relief:

“A) To allow the application and to quash the Letter No. FC/Legal-Court/2016-17/248 dated 23.11.2016 issued by the Internal Financial Adviser at Annexure-A/4.

B) To grant such other relief/reliefs as deemed just and proper in the interest of justice.....”

4. This O.A. has been filed under Section 19 of the AT Act, 1985 challenging the Office Letter No. FC/Legal-Court/2016-17/248 dated 23.11.2016 issued by the Internal Financial Adviser, O/o Chief General Manager Telecom, BSNL, Bhubaneswar, under Annexure-A/4 directing for implementation of revised pay fixation of Departmental JAO's 2010-Batch and recovery of excess payment from the concerned Executives. Mr. Pati, Ld. Counsel for the applicant, submitted that although the applicants ventilated their grievances individually before Respondent No.3 as per Annexure-A/5 (series) but no reply has been communicated to them till date.


5. Since the individual representations of the applicants are stated to be pending with Respondent No.3 under Annexure-A/5 (series), without going into the merit of the matter, I dispose of this O.A. at this admission stage, with direction to Respondent No.3 to consider the aforesaid representations (Annexure-A/5 series), if at all filed and are still pending consideration, as per rules and regulation in force and communicate the result thereof to the applicants individually by way of a well reasoned order within a period of one month from the date of receipt of a copy of this order. I make it clear that no



coercive action will be taken against the applicant for a further period of one month from the date of such consideration.

6. With the aforesaid observation and direction, the O.A. is disposed of at the stage of admission itself. No costs.

7. Copy of this order along with paper book be communicated to Resp. No. 3 by Speed Post at the cost of the applicant for which Mr. Pati, Ld. Counsel for the applicant, undertakes to file the postal requisites by 23.12.2016.

  
(A.K.PATNAIK)  
MEMBER (J)

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